

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 15-07-2020**

Sr. No.	Case Type	Case No.	Title	Name of Advocate	Next Date
			ORDER		
1	NM	100257/2019 in SU 4124/09	1.Jagdishchandra Nandkishore Pande (Since Deceased) 2.Shri Vinay J. Pande Vs M/s. Basantilal Gulabchand	Tulshidas M. Gole	
			SERVICE		
2	SUIT	101530/2009	M/s. Dananlaxmi Build Tech Vs Balwant Maikrao Mahalle	Bal Patil	
3	SUIT	100854/2020	Suresh Matavadal Chaudhari Vs Ramesh Matavadal Chaudhari	Bharat Kothari	
			NM FOR HEARING		
4	SUIT	101314/2016	Mrs. Malti Sundar Shirwadkar Vs Mr. Sunil Sunder Shirwadkar	Mr. Manoj R. Dubey	
			COMPLIANCE		
5	SUIT	103265/2018	Alpesh Shantilal Shah Vs Korrehmand Homi Golwala	M/s. N.N. Vaishnawa and Co.	

6	NM	103943/2018 in ST 13998/18	Mr. Umesh N. Shah - suit st. No. 13998 of 2018 Vs Shree Khambhat Jain Visha Shrimali Pragati Mandal- Mumbai and ors.	ALJ and Partners	
7	SUIT	101075/2019	Mr. Umesh N. Shah Vs Shree Khambhat Jain Visha Shrimali Pragati Mandal Mumbai	ALJ and Partners 2/	

**SHERISTEDAR
CR No.9**